

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6141**

**TO BE ANSWERED ON THE 11<sup>TH</sup> APRIL, 2017/ CHAITRA 21, 1939 (SAKA)**

**EXPENDITURE ON COASTAL SECURITY**

**6141. DR SANJAY JAISWAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the amount spent on strengthening coastal security framework during the last three years in the coastal areas of the country;**

**(b) whether the Government is taking any fresh steps towards strengthening coastal security to counter the challenges of maritime terrorism; and**

**(c) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJJU)**

**(a): Ministry of Home Affairs is strengthening security infrastructure and capabilities of Police of coastal States. The amount spent on strengthening coastal security framework during the last three years is as under :**

<b>Year</b>	<b>Amount Spent (Rs. in crores)</b>
<b>2014-15</b>	<b>37.13</b>
<b>2015-16</b>	<b>48.89</b>
<b>2016-17</b>	<b>24.71</b>

**(b) & (c): The Government have taken various measures towards strengthening coastal security. There is adequate three-tier security**

**mechanism for the maritime zone of the country. Coastal areas of the country are safeguarded by the police forces of the respective coastal States/UTs, which have jurisdiction of up to 12 nautical miles from the coast and by the Indian Coast Guard (ICG) and the Indian Navy, who have jurisdiction over the entire maritime zone up to 200 nautical miles, including the 12 nautical miles of territorial waters.**

**Indian Navy has been designated as the authority responsible for overall Maritime Security which includes Coastal Security and Offshore Security. Director General, Indian Coast Guard has been designated as Commander of Coastal Command and made responsible for overall coordination between the State and the Central agencies in all the matters relating to coastal security.**

**Ministry of Home Affairs is implementing a comprehensive and integrated Coastal Security Scheme to strengthen security infrastructure and capabilities of Police of coastal States.**

**Coastal security is reviewed periodically with all stakeholders by National Committee on Strengthening Maritime and Coastal Security against threats from the Sea (NCSMCS) constituted under the Chairmanship of Cabinet Secretary.**